

ITEM NO.1501 Court 8 (Video Conferencing) SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).5785/2019

IREE GRACE REALTECH PVT. LTD.

Appellant(s)

VERSUS

ABHISHEK KHANNA & ORS.

Respondent(s)

WITH

C.A. No.7615/2019 (XVII-A)

C.A. No.8482/2019 (XVII-A)

C.A. No.8480/2019 (XVII-A)

C.A. No.7975/2019 (XVII-A)

C.A. Nos.8785-8794/2019 (XVII-A)

C.A. No.8454/2019 (XVII-A)

C.A. No.9139/2019 (XVII-A)

C.A. No.9216/2019 (XVII-A)

C.A. No.9638/2019 (XVII-A)

C.A. No.3064/2020 (XVII)

Date : 11-01-2021 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Mr. Piyush Singh, Adv.
Mr. Aditya Parolia, Adv.
Mr. Nithin Chandran, Adv.
Mr. Akshay Srivastava, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Mohit Kumar Bansal, Adv.
Mr. Gaurav Goel, AOR
Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Yashraj Singh Deora, AOR
Ms. Sonal Mashankar, Adv.
Ms. Shivangi Sud, Adv.

Mr. Shyam Agarwal, Adv.

Mr. Deepak Kumar Khushalani, Adv.

Mr. Santosh Kumar Pandey, AOR

Mr. A.R. Takkar, Adv.

Mr. Amarjeet Kumar, Adv.

Ms. Shriya Takkar, Adv.

Mr. A. Venayagam Balan, AOR

Mr. Gopal Jha, AOR

Mr. Rajiv Raheja, AOR

Mr. Sumit R. Sharma, AOR

Mr. Sanjay Kumar Visen, AOR

Hon'ble Ms. Justice Indu Malhotra pronounced the judgment of the Bench comprising Hon'ble Dr. Justice D.Y. Chandrachud, Her Ladyship and Hon'ble Ms. Justice Indira Banerjee.

The appeals are disposed of with no order as to costs in terms of the signed reportable judgment. All pending applications, if any shall also stand disposed of.

(B. Parvathi)
Court Master

(Beena Jolly)
Court Master

(Signed reportable judgment is placed on the file)